

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 185 of 2020

IN THE MATTER OF:

Registrar of Companies

...Appellant

Versus

M/s Touchstone Holdings Pvt. Ltd.

...Respondent

Present: -

For Appellant: Mr. kamal Kant Jha, Advocate.

For Respondent: Mr. Gurcharan Singh, Advocate.

O R D E R
(Virtual Mode)

22.01.2021 In terms of order dated 16-12-2020, learned counsel for the Appellant filed Additional Affidavit in the form of Paper Book on 18-01-2021. Bringing on record the Civil Appeal has been filed by the Appellant before the Hon'ble Supreme Court of India against the order dated 04-12-2019 in Company Appeal (AT) No. 88 of 2019.

List the Appeal 'For Admission (After Notice)' on **26th February, 2021** on that day learned counsel for the Appellant will inform this Appellate Tribunal about status of the Civil Appeal filed before the Hon'ble Supreme Court of India.

[Justice Anant Bijay Singh]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)